## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 14/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES:

MAN Industries (India) Ltd.

V/s.

M/s. MAN Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Gamay Shah ilb Kayalu for Petri Gamay Shah

Ashish Kamat 1/b Oxbit Law for Respondents Shull

a/w sayalee Services

KUKANDI

## <u>Order</u> <u>CP No.14/213/ NCLT/MB/MAH/2017</u>

At request of the parties, list this matter for hearing on 19.6.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)